NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM** **TMT. T.KRISHNA VALLI**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	COMPANY APPEAL (C/ACT)/03/KOB/2024
SECTION	SEC. 58 (3) & 59 C/ACT
NAME OF PARTIES	ISABELLE FABIENNE PERRET - GENTIL V/S WHISPERING KERA ECOLOGICAL HOMESTAY PRIVATE LIMITED AND 2 OTHERS
PETITIONERS ADVOCATE/ PROFESSIONAL	NISHA JOHN , DIVYA RAVINDRAN
RESPONDENTS ADVOCATE/ PROFESSIONAL	

02 May 2024

O R D E R

COMPANY APPEAL (C/ACT)/03/KOB/2024

This is a Company Appeal bearing No. 03/KOB/2024 filed by the Appellant under Section 58 (3) and Section 59 of the Companies Act, 2013. In the said Company Appeal, the Appellant has arrayed 3 respondents as parties.

Learned counsel Ms Nisha John appears physically on behalf of the appellant.

Registry is directed to issue notice to the respondents returnable on 13.06.2024. In addition to above, the Applicant is also directed to issue notice to the respondents by all available means i.e., e-mail, Registered Post and file affidavit of service enclosing therewith a proof of service of notice served on the respondents at least three days before the next date of hearing.

Respondents are at liberty to file reply affidavit, if any at least 2 days before the next date of hearing, after serving copy of the same on the other side.

List this matter for further consideration on **13.06.2024.**

Sd /- **Sd /-**

SHYAM BABU GAUTAM **T.KRISHNA VALLI**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**